GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 58 /2015-2020
NEW DELHI, DATED THE 29\textsuperscript{th} March, 2019

Subject: Transport and Marketing Assistance (TMA) for Specified Agriculture Products –regd.


2. The new chapter 7(A) of Foreign Trade Policy, 2015-2020 is annexed to this Notification.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

[Issued from File No. 01/92/180/56/AM19/PC-VI]
CHAPTER 7(A)

TRANSPORT AND MARKETING ASSISTANCE FOR SPECIFIED AGRICULTURE PRODUCTS

7(A).00

Transport and Marketing Assistance (TMA) for export of Specified Agriculture Products to specified destinations would be available as per Department of Commerce's Notification No. 17/3/2018-EP (Agri.IV) dated 27.2.2019, as amended from time to time. A copy of the said notification is available in Hand Book of Procedures, 2015-20.

7(A).01

The procedure for availing assistance under the scheme would be as given in Chapter 7(A) of Handbook of Procedure, 2015-20.